### PUNJAB VIDHAN SABHA BULLETIN No. 9

## Monday, the 25<sup>th</sup> February, 2019 (From 11.00 A.M to 06.14 P.M.)

#### 1. Questions

#### (a) Starred Questions:

Total no. of questions on the order paper	Answered	Not put	Postponed	Answered under Rule 38	No. of Supplementaries
20	10	06	Ra	04	18

(b) Unstarred Questions: 03

#### 2. <u>Clarification By The Minister</u>

During Question Hour Minister for Food and Civil Supplies gave clarification when attention was drawn by Aam Aadmi Party towards an audio clip which had gone viral on social media pertaining to an issue of Municipal Corporation, Ludhiana.

#### 3. Walk Out

- 1. The Members of the Aam Aadmi Party present in the House except Sardar Jagtar Singh Jagga Hissowal staged a walkout from the House during Question Hour while raising slogans in protest against not being given time to speak on an audio clip gone viral on social media pertaining to an issue of Municipal Corporation, Ludhiana.
- Sardar Balwinder Singh Bains and Sardar Simarjeet Singh Bains, Members, Lok Insaaf Party staged a walk out from the House during Question Hour while raising slogans on the issue of non-payment of price of sugarcane to the farmers.
- 3. All the Members of the Aam Aadmi Party except Shri Kanwar Sandhu, Sardar Jagtar Singh Jagga Hissowal, Sardar Nazar Singh Manshahia, Shri Gurmeet Singh Meet Haher, Sardar Jagdev Singh and Sardar Pirmal Singh Dhaula members of the Aam Aadmi Party present in the House staged a walkout from the House while raising slogans in protest against not being given time during Zero Hour.

#### 4. <u>Statement By the Chief Minister</u>

A statement was made by the Chief Minister on an issue raised by Shri Pawan Kumar Tinu, Member of Shiromani Akali Dal during Zero Hour on illegal grant of C.L.U to Grand Manor Homes, Ludhiana.

#### 5. <u>Calling Attention Notices</u>

 Sardar Bikram Singh Majithia, M.L.A. and Sardar Lakhbir Singh Lodhinangal, M.L.A drew the attention of the Government towards non-payment of compensation to the victims of rail accident which occured near Joda Fatak in Amritsar.

(No. 27)

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Superintendent Punjab Vidhan Sabha Chandigarh Minister for Parliamentary Affairs gave reply.

2. Shri Gurmeet Singh Meet Haher, M.L.A. drew the attention of the Government towards Water and Sewerage Bills being charged by Nagar Council, Barnala.

Minister for Local Govt. gave reply.

(No. 31)

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Shri Aman Arora, M.L.A drew the attention of the Government towards noise pollution being caused by loud speakers in the State.

(No. 32)

## The Chief Minister gave reply.

6. Walk Out

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All the members of Shiromani Akali Dal and Bhartiya Janta Party present in the House staged a walkout from the House raising slogans expressing dissatisfaction over the reply submitted by the Govt. to Call Attention Notice No.27 for non-payment of compensation to the victims of rail accident which occured near Joda Fatak in Amritsar.

#### Welcome announcement by the Hon'ble Speaker 7.

The Hon'ble Speaker made an announcement regarding the presence of Shri Abhay Singh Chautala, Leader of Opposition, Haryana in the House and welcomed him on behalf of the entire House.

#### 8. Motion under Rule 16

The following motion moved by the Minister for Parliamentary Affairs was put to the vote of the House and carried:

"That the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned sine-die."

#### 9. Paper to be laid on the Table

Minister for Parliamentary Affairs laid on the Table of the House Indian Stamp (Punjab Amendment) Ordinance, 2019 (Punjab Ordinance No.1 of 2019) as required under Article 213 (2) (A) of Constitution of India.

#### 10. **Budget Estimates for the year 2019-20** Resumption of Discussion on the Budget Estimates for the year 2019-20

The following Members took part in the discussion and spoke for the time as mentioned against their names:-

1.	Sardar Tarsem Singh D.C, Indian National Congress	09 minutes
2.	Sardar Harpartap Singh Ajnala, Indian National Congress	19 minutes
3.	Sardar Sangat Singh Gilzian, Indian National Congress	12 minutes
4.	Shri Aman Arora, Aam Aadmi Party	13 minutes
5.	Shri Avtar Singh Junior, Indian National Congress	17 minutes
6.	Shri Som Parkash, Bhartiya Janta Party	14 minutes
7.	Sardar Sukhbir Singh Badal, Shiromani Akali Dal	27 minutes
8.	Sardar Kulwant Singh Pandori, Aam Aadmi Party	06 minutes
9.	Sardar Balwinder Singh Bains, Lok Insaaf Party	14 minutes
10.	Shri Kanwar Sandhu, Aam Aadmi Party	04 minutes
11.	Sardar Amarjeet Singh Sandoa, Aam Aadmi Party	05 minutes
ahha.	Sardar Harpal Singh Cheema, Leader of Opposition	16 minutes
13.	Sardar Parminder Singh Dhindsa, Shiromani Akali Dal	12 minutes

Finance Minister, by way of reply, spoke for 56 minutes.

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Superintendent Punjab Vidhan S Chandigarh

### 11. <u>Financial Business</u>

(i) <u>Discussion and voting on Demands for Grants relating to the Budget Estimates for the year 2019-20.</u>

The Finance Minister presented the Demands for Grants relating to the Budget Estimates for the year 2019-20.

Cut Motion moved on Demand No. 1, 5, 7, 8, 11, 12, 13, 15, 16, 17, 20, 21, 23 and 25 respectively put to the vote of the House by the concerned Member and on being disallowed; Cut-motion on Demand No. 29, 31, and 38 after not being put to the vote of the House, all demands contained in List of Business, respectively were put to the vote of the House and carried.

## (ii) The Punjab Appropriation (No. 3) Bill, 2019

The Finance Minister introduced the Punjab Appropriation (No. 3) Bill, 2019 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, clauses 2 to 4, as there was no amendment therein, collectively, Schedule, Clause 1 and title were put to the vote of the House and carried.

The motion moved by the Finance Minister that "The Punjab Appropriation (No. 3) Bill, 2019" be passed was put to the vote of the House and carried.

#### 12. Walk Out

The members of Aam Aadmi Party present in the House except Sardar Nazar Singh Manshahia and Shri Kanwar Sandhu staged a walkout from the House as a mark of protest for not allowing time to speak on cut motion moved on Demand No. 25 during Financial Business.

## 13. <u>Motion regarding Constitution of the Committees</u> to be elected for the year 2019-20

The following motion moved by the Minister for Parliamentary Affairs was put to the vote of the House and carried:-

"Whereas the election to the-

- 1. Committee on Public Accounts;
- 2. Committee on Estimates;
- 3. Committee on Public Undertakings; and
- 4. Committee on Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes For the year 2019-20 are to be held before the 31<sup>st</sup> March, 2019; and

WHEREAS the time left at the disposal of the House is extremely short and it is not possible to conduct in the normal course, the election to these Committees;

Now, therefore, this House authorizes the Speaker, Punjab Vidhan Sabha to nominate the members to the aforesaid Committees for the aforesaid year keeping in view the proportionate strength of various parties/groups in the House.

This House, further resolves that for the above purpose, the rules of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha relating to the elections to the said Committees for the year 2019-20 which are inconsistent with or contrary to the above resolution shall stand suspended.

Superintendent Punjab Vidhan Sabha Chandigarh

## 14. Legislative Business

# 1. <u>The Punjab One Time Voluntary Disclosure and Settlement of Building</u> Constructed in Violations of the Building Bye-Laws Bill, 2019

The Local Government Minister introduced The Punjab One Time Voluntary Disclosure and Settlement of Building Constructed in Violations of the Building Bye-Laws Bill, 2019 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following Members took part in the discussion on the Bill and spoke for the time as mentioned against their names:

1.	Sardar Balwinder Singh Bains, Lok Insaaf Party	03 minutes
2.	Shri Kanwar Sandhu, Aam Aadmi Party	01 minute
3.	Shri Som Parkash, Bhartiya Janta Party	01 minute
4.	Shri Aman Arora, Aam Aadmi Party	01 minute
5.	Sardar Nazar Singh Manshahia, Aam Aadmi Party	01 minute

During clause-wise consideration of the Bill, sub-clauses (2 to 4) of clause 1, clauses 2 to 13 as there was no amendment therein, collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Local Government Minister "The Punjab One Time Voluntary Disclosure and Settlement of Building Constructed in Violations of the Building Bye-Laws Bill, 2019" be passed was put to the vote of the House and carried.

Sardar Navjot Singh Sidhu, Local Government Minister, by way of reply to the discussion on the Bill, spoke for 03 minutes.

# 2. <u>The Amritsar Walled City (Recognition of Usage)Amendment Bill, 2019</u>

The Local Government Minister introduced The Amritsar Walled City (Recognition of Usage) Amendment Bill, 2019 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

Shri Som Parkash, Member, Bharatiya Janta Party took part in the discussion on the Bill and spoke for 01 Minute.

During clause-wise consideration of the Bill, sub-clause 2 of clause 1, clauses 2 and 3 as there was no amendment therein, collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Local Government Minister "The Amritsar Walled City (Recognition of Usage) Amendment Bill, 2019" be passed was put to the vote of the House and carried.

# 3. <u>The Punjab Legislative Assembly (Salaries and Allowances of Members)</u> <u>Amendment Bill, 2019</u>

Minister for Parliamentary Affairs introduced The Punjab Legislative Assembly (Salaries and Allowances of Members) Amendment Bill, 2019 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

Superintendent Punjab Vidhan Sabha Chandigarh

Shri Aman Arora, Member, Aam Aadmi Party took part in the discussion on the Bill and spoke for 02 minutes.

The Amendment in clause 2 presented by Shri Aman Arora, Member, Aam Aadmi Party was put to the vote of the House and disallowed.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clause 2, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by the Minister for Parliamentary Affairs The Punjab Legislative Assembly (Salaries and Allowances of Members) Amendment Bill, 2019 be passed was put to the vote of the House and carried.

Shri Brahm Mohindra, Minister for Parliamentary Affairs spoke for 02 minutes, by way of reply to the discussion on the Bill.

#### 4. The Prevention of Cruelty to Animals (Punjab Amendment) Bill, 2019

The Animal Husbandry Minister introduced The Prevention of Cruelty to Animals (Punjab Amendment) Bill, 2019 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, Sub-clause (2) of Clause 1, Clauses 2 to 8 as there was no amendment therein, collectively, Sub-clause (1) of Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Animal Husbandry Minister The Prevention of Cruelty to Animals (Punjab Amendment) Bill, 2019 be passed was put to the vote of the House and carried.

#### 5. The Indian Stamp (Punjab Amendment) Bill, 2019

The Rural Development and Panchayats Minister introduced The Indian Stamp (Punjab Amendment) Bill, 2019 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, Sub-clause (2) of Clause 1, Clauses 2 and 3 as there was no amendment therein, collectively, sub-clause (1) of clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Rural Development and Panchayats Minister The Indian Stamp (Punjab Amendment) Bill, 2019 be passed was put to the vote of the House and carried.

#### Walk Out

The members of Aam Aadmi Party present in the House while raising slogans staged a walkout from the House in protest against disallowing the amendment in clause 2 of The Punjab Legislative Assembly (Salaries and Allowances of Members) Amendment Bill, 2019 during the Legislative Business.

Grand Superintendent Punjab Vidhan Sabha

Chandigarh

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#### 16. Statement by the Hon'ble Speaker

The Hon'ble Speaker made the following statement in the House:-

" I would like to inform the House that while speaking on non-official resolution on 14<sup>th</sup> February, 2019 as per demand of Sardar Kuljit Singh Nagra, Member of Indian National Congress that an enquiry of his property and property of Shri N.K.Sharma, M.L.A, Shiromani Akali Dal for the last 10-12 years be got conducted and on which after the consent also being given by Shri N.K Sharma for the same, I gave ruling, that let the enquiry be got conducted. Now after going through this matter, I have come to the conclusion that as this matter is related with personal allegations, it does not warrant intervention of the House. If anybody is willing for this then he can take action at his own level through legal recourse.

#### 17. Extension of time of House

With the consent of the House, the Hon'ble Speaker extended the time of today's sitting till the completion of business as shown in today's List of Business.

#### 18. <u>Short adjournment of the House</u>

Due to pandemonium in the House, the Hon'ble Speaker adjourned the House for 15 minutes from 4.37 p.m to 4.52 p.m..

Sardar Pargat Singh Powar, Member, Panel of Chairmen occupied the Chair of the House from 1.07 P.M. to 1.31 P.M.

The Hon'ble Deputy Speaker occupied the Chair of the House from 1.31 P.M. to 1.48 P.M. The House then adjourned sine die.

CHANDIGARH: THE 25<sup>th</sup> February, 2019

#### SHASHI LAKHANPAL MISHRA SECRETARY

Joerintendent punjab Vidhan Sabha Chandigarh